

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CRI-15-2020**

Kalpana Bhonsle

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri Nigel Fernandes holding for Shri Ryan Menezes, Advocate for the Petitioner.

Shri P. Kakodkar, Advocate for the Respondent No.2.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 7th OCTOBER 2020****P.C. :**

The petitioner's counsel is said to be in some personal difficulty. He seeks three weeks' time.

2. The respondent's counsel, however, insists that so far the petitioner has not deposited the amount with the Registry as directed by this Court. So, he wants the matter listed in two weeks.

3. Post the matter on 14.10.2020.

DAMA SESHADRI NAIDU, J.

NH